

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**:: AT HYDERABAD**

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Sub:- High Court for the State of Telangana – Letter received from the Director, Telangana State Judicial Academy, Secunderabad – Request to nominate New Master Trainers to participate in the ECT\_3\_2022 outreach programme on 23.04.2022 (Saturday) and 24.04.2022 (Sunday) at Telangana State Judicial Academy – Nomination of Officers - Order Issued - Reg.

- Read:-1) Letter in ROC. No. 305/2022/TSJA/Sec'bad, dated 29.03.2022 from the Director, Telangana State Judicial Academy, Secunderabad.  
2) High Court's proceedings order ROC.No.1459/2022-B.SPL., dated 12.04.2022.

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**ORDER ROC. NO. 655/SO/2022, DATED : 20 .04.2022**

The Hon'ble the Chief Justice has been pleased to nominate the following New Master Trainers to participate in the ECT\_3\_2022 outreach programme on 23.04.2022 (Saturday) and 24.04.2022 (Sunday) at Telangana State Judicial Academy, Secunderabad.

S.No.	Master Trainers
1.	Sri Dheeraj Kumar Damera, Pr. Junior Civil Judge-cum - Judicial Magistrate of First Class, Madhira, Khamma District.
2.	Smt. E. Sucharitha, II Addl. Junior Civil Judge-cum-XVI Addl. Metropolitan Magistrate Cyberabad at Rajendra nagar, Ranga Reddy District.
3.	Ms. G. Anusha, Junior Civil Judge-cum-Judicial Magistrate of First Class, Zaheerabad, Medak District.
4.	Smt. Kavya Jada, Junior Civil Judge-cum-Judicial Magistrate of First Class, Nakrekal, Nalgonda District.
5.	Ms. Bhavya Kovi, Judicial Magistrate of First Class, Special Mobile Court-cum-III Addl. Junior Civil Judge, Nizamabad.
6.	Sri Sai Kiran Kasamala, II Metropolitan Magistrate-cum-Special Judicial Magistrate of First Class for Railways, Secunderabad.
7.	Ms. Srinija Kohirkar, Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum-IV Addl. Junior Civil Judge, Karimnagar.
8.	Sri. Mohd. Abdul Jaleel, Prl. Junior civil Judge-cum-Judicial Magistrate of First Class, Sanga Reddy, Medak District.

9.	Ms. Shereena Mohd, I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Asifabad, Adilabad District.
10.	Sri. N. Syama Sundar, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Kodad, Nalgonda District.
11.	Smt. R. Siri Sowjanya, X Assistant Judge, City Civil Court, Hyderabad.
12.	Ms. Vindya Naik, VIII Assistant Judge, City Civil Court, Hyderabad.
13.	Sri Jeevan Suraj Singh, Junior Civil Judge-cum-Judicial Magistrate of First Class, Chevella, Ranga Reddy District.
14.	Sri Ramachandrarao Nadendla, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Mulug, Warangal District.
15.	Sri V. Sanketh Mithra, Junior Civil Judge-cum-Judicial Magistrate of First Class, Huzurnagar, Nalgonda District.
16.	Smt. Farheen Kouser, Junior Civil Judge-cum-XXVII Addl. Metropolitan Magistrate, Cyberabad at Maheswaram, Ranga Reddy District.

The above Officers who are also undergoing II Refresher Course for a period of two weeks from 18.04.2022 to 30.04.2022 in reference 2<sup>nd</sup> read above are exempted from attending the said Course on 23.04.2022 and they are directed to attend the ICT outreach Programme on 23.04.2022 & 24.04.2022 at State Judicial Academy.

Officers are directed to report at the Academy 23.04.2022 (Saturday) at 8.30 am and a copy of the letter from the Director, Telangana State Judicial Academy is enclosed herewith.

  
**REGISTRAR GENERAL**

To

- 1) The Individual concerned.
- 2) The Registrar (Vigilance), High Court for the State of Telangana, Hyderabad.
- 3) The Registrar (IT-cum-CPC), High Court for the State of Telangana, Hyderabad.
- 4) The Director, Telangana State Judicial Academy, Secunderabad.
- 5) The Prl. District & Sessions Judges Adilabad, Khammam, Karimnagar, Medak at Sanga Reddy, Nalgonda, Nizambad, Ranga Reddy District at L.B.Nagar and Warangal.
- 6) The Metropolitan Sessions Judge, Hyderabad.
- 7) The Chief Judge, City Civil Court, Hyderabad.
- 8) The Section Officer, Computer Section (For information and necessary action)
- 9) The Section Officer, B-Spl. (For necessary incharge arrangements).



**C.H.K.BHUPATHI**  
DISTRICT JUDGE  
DIRECTOR

**TELANGANA STATE JUDICIAL ACADEMY**

**S.P.ROAD, SECUNDERABAD – 500 003**

**Ph. Nos. (O)- 23446192, 23446366; (Director)- 23446193**

**Fax: 040 – 23446368; e-mail: [tsja.secbad@gmail.com](mailto:tsja.secbad@gmail.com)**



Roc.No. 305 /2022/TSJA-Sec`bad Dt: 29.03.2022

To

The Registrar (Information Technology- cum-  
Central Project Co-ordinator),  
High Court for the State of Telangana,  
Hyderabad.

Sir,

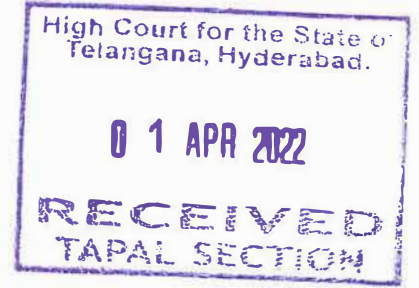
Sub: TSJA, Sec`bad – To conduct ECT\_3\_2022 Master Training  
Programme for New Master Trainers for two days i.e. on 23.04.2022  
and 24.04.2022 as per calendar – Request to nominate the New  
Master Trainers – Reg.

Ref: 1. E-Committee, Supreme Court of India letter dt: 08.03.2022  
2. Lr.ROC.No.655/SO/2022, dt: 16.03.2022 from the Registrar General,  
High Court of Telangana.  
3. Our Office Lr. ROC.No.952/2022/TSJA-Sec`bad, dt:24.03.2022.

Adverting to the subject and references cited above, the Academy is intending to conduct  
ECT\_3\_2022 Master Training Programme for New Master Trainers for two days i.e. on  
23.04.2022 and 24.04.2022 as per the Hon`ble eCommittee Outreach Programmes  
Calendar for the year 2022-23, at the Telangana State Judicial Academy, Secunderabad.

**Therefore, I request your goodself to kindly nominate new Master Trainers to  
participate in the ECT\_3\_2022 outreach programme on 23.04.2022 (Saturday) and  
24.04.2022 (Sunday) at the T.S. Judicial Academy, Secunderabad.**

**I further request the Hon`ble High Court to nominate two Master Trainers for  
each day to conduct the ECT\_3\_2022 Master Training Programme for new Master  
Trainers on 23.04.2022 (Saturday) and 24.04.2022 (Sunday) at the T.S. Judicial  
Academy, Secunderabad.**



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Try to  
Registrar  
General

**I also request the Hon'ble High Court to kindly intimate the name list of new Master Trainers to the Academy to make necessary arrangements.**

**The nominated new Master Trainers may kindly be instructed to report at the Academy on 23.04.2022 (Saturday) at 8.30 am.**

**The Academy will arrange breakfast to the participants at 8.30 am on 23.04.2022 (Saturday).**

Yours faithfully,

*C. A. N. V. V. V.*

**DIRECTOR**

Copy to  
The Registrar (Vigilance), High Court for the State of Telangana,  
Hyderabad.